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(2019) 03 MAD CK 0065

Madras High Court

Case No: Writ Appeal No. 1161 Of 2019, Civil Miscellaneous Petition No. 8158 Of 2019

Dr. Thanveer Ahmed APPELLANT

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State Of Tamil Nadu & Others RESPONDENT

Date of Decision: March 29, 2019

Acts Referred:

• Constitution Of India, 1950 - Article 226

Hon'ble Judges: T.S. Sivagnanam, J; V. Bhavani Subbaroyan, J

Bench: Division Bench

Advocate: M. V. Swaroop, Narmadha Sampath, V.Kathirvelu, Abdul Saleem, V. P. Raman

Final Decision: Dismissed

Judgement